

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1914
TO BE ANSWERED ON 03.03.2020

FUNDS ALLOCATED UNDER MGNREGA

1914. SHRI RAJESHBHAI CHUDASAMA:
SHRI Y. DEVENDRAPPA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) funds allocated/ sanctioned/released to the State Governments during the last three years, State and year-wise;
- (b) whether the funds released have not been adequate and if so, the reasons therefor;
- (c) the details of funds yet to be released to the State Governments, State/Year-wise;
- (d) the steps taken by the Union Government to clear all the dues to the States; and
- (e) the action taken by the Government to provide additional working days under MGNREGA in various States in the country and the details of total working days allotted additionally, State-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 is a demand driven wage employment programme. Hence, no allocation is made State/UT-wise. Fund release to the States/UTs is a continuous and dynamic process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds to the States periodically in two tranches with each tranche consisting of one or more installments based on agreed to Labour Budget (Persondays), opening balance with the State, pace of utilization of funds, pending liabilities of the previous year, if any, overall performance and submission of requisite documents by the State. The Ministry seeks additional fund for implementation of Mahatma Gandhi NREGS from the Ministry of Finance as and when required for meeting the demand for work on the ground.

The States/UTs-wise release of funds by the Central Government under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial years is given at **Annexure**.

(e): At present, there is no proposal to provide additional working days over and above the guaranteed 100 days as provided in the Act. However, an additional 50 days of wage employment is provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers' Welfare.

**Annexure referred in reply to parts (a)to(d) of Lok Sabha Unstarred Question No.1944
dated 03.03.2020**

(Rs. In lakh)

Central funds released under Mahatma Gandhi NREGA				
S.No.	States/UTs	2016-17*	2017-18[#]	2018-19[§]
1	Andhra Pradesh	394021.19	512763.00	671458.36
2	Arunachal Pradesh	15675.99	20679.65	19800.64
3	Assam	125459.79	112366.54	105037.23
4	Bihar	166740.56	246888.44	289194.25
5	Chhattisgarh	223193.55	289885.21	308997.05
6	Gujarat	64323.81	82505.07	106079.98
7	Haryana	28771.33	30140.64	35625.15
8	Himachal Pradesh	38860.83	58684.46	78034.36
9	Jammu and Kashmir	80408.52	125417.69	79334.12
10	Jharkhand	167914.17	135264.57	154629.50
11	Karnataka	225864.88	295632.54	304975.56
12	Kerala	158248.96	185406.40	235473.91
13	Madhya Pradesh	344891.62	376889.92	470364.71
14	Maharashtra	165708.93	185828.74	201918.84
15	Manipur	34370.41	15778.89	28698.66
16	Meghalaya	86069.23	87060.44	79654.70
17	Mizoram	14451.26	20081.04	40288.92
18	Nagaland	50152.80	110492.88	19560.20
19	Odisha	189526.84	219834.66	222418.39
20	Punjab	49073.46	61895.86	60000.32
21	Rajasthan	481816.86	472828.41	549230.58
22	Sikkim	13262.56	10571.15	9762.58
23	Tamil Nadu	455277.91	583166.13	498193.66
24	Telangana	180684.74	253920.33	297094.62
25	Tripura	101629.14	40440.50	44462.89
26	Uttar Pradesh	391584.94	369177.65	547575.02
27	Uttarakhand	51435.08	71685.06	61194.75
28	West Bengal	537722.79	592702.95	737344.61
29	Andaman and Nicobar Islands	801.40	966.07	761.93
30	Dadra and Nagar Haveli	0.00	0.00	484.00
31	Daman & Diu	0.00	0.00	0.00
32	Lakshadweep	0.00	26.71	15.97
33	Puducherry	346.92	1569.03	1475.36
34	Goa	425.85	56.05	48.83
Total		4838716.30	5570606.67	6259189.67
<i>* Including Rs.56268.00 lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17.</i>				
<i># including Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back during financial year 2017-18.</i>				
<i>§ Including Rs.156046.92 lakh of failed transactions during financial year 2018-19.</i>				